[Shri Krishna Kumar Birla]

tianity. '" Madam, Christianity is a noble religion. But how could any one be forced to change one's religion? General Rabuka's reported threat that those who do not choose to become Christians will find it difficult 'to live in Fiji speaks of his mind and the future of the Indian nationals in Fiji. There is a widespread fear in the minds of the ethnic Indians that their very existence is in danger. The fears are real as there is no doubt that the • General is a fundamentalist. He has already prohibited commercial activities on Sundays when even the public transport is banned. This is a very vital issue with far-reaching implications. The Government should con. sider the issue with all seriousness and take up the matter at the political level without delay to stop the anti-secuJar move to deny freedom to the Indian nationals in Fiji to practise their religion. The Government should, if necessary, move the matter at the United Nations.

श्री अटल बिहारी वाजपेयी (मध्य प्रदेश) महोदय, श्री बिरला जी ने जो कुछ कहा है मैं उसका समर्थन करता हूं ।

Government's decision to send Indian Airlines Plots to the Republic of Nauro to break the strike of Air , Nauru Pilots"

श्री मोहम्मद अमीन (पश्चिमी बंगाल) जो उपसभापति महोदया, मैं आपकी तवज्जो एक बहुत ही जरूरी मामले की तरफ दिलाना चाहता हूं । दक्षिण पूर्वी एशिया के देश रिपब्लिक आफ नौरू के हवाई जहाज चलाने वाले पाइलटों की हड़ताल जारी है । अब यह हड़ताल क्यों हुई, उनकी क्या मांगें हैं यह उनका मामला है लेकिन नौरू की सरकार ने कई विदेशी सरकारों से यह दरख्वास्त की थी कि इस हड़ताल को तोड़ने के लिए कुछ पाइलट दिये जाएं । कहीं से उनको कोई रिस्पोंस नहीं मिला । आखिर में हमारी सरकार इस बात पर रजामन्द हो गई कि वह इस हड़ताल को तोड़ने के लिए इण्डियन एयर लाइंस के 20 पाइलट भेजेगी । यह खबर अखबारों में भी छप चुकी है। मैं समझता हूं कि सभी लोगों को इस बात से दुख पहुंचेगा क्योंकि हिन्दुस्तान के अन्दर 40 वर्ष में कांग्रेस सरकार ने जितना उसका अख्तियार था अपने अख्तियार पर हड़तालों को कुचलने का काम किया यह हम सब लोग जानते हैं मगर यह तो अपने देश के अन्दर की बात है । यह किस कदर शर्म की बात है कि विदेश में अगर वहां के काम करने वालों का कोई हिस्सा हड़ताल करे और वहां की सरकार उसको तोड़ सके तो हमारी सरकार स्ट्राइक ब्रेकर का रोल अदा करने के लिए वहां अपने लोगों को भेजेगी । इससे ज्यादा शर्म की कोई बात नहीं हो सकती है । इसलिए मैं आपके जरिये सरकार को यह बात कहना चाहता हूं कि अपना यह फैसला बदल दे वरन् क्या होगा कि सारी दुनिया में हमारा हिन्दुस्तान बदनाम होगा भारत की बदनामी होगी और लोग इन्हें यह कह कर पुकारेंगे ए हड़ताल तोड़ने वालो आओ हमारे देश में हड़ताल तोड़ों । यह बहुत ही अफसोसनाक बात है । ऐसा नहीं होना चाहिए ।

Death of eight workers in an accident in Bokaro Steel Plant due to reported violation of safety norms

SHRl SUNIL BASU RAY (West Bengal): Madam Deputy Chairman, I want to draw the attention of the Minister of Steel and Mines to the fatail accident that took place at Bokaro Steel plant on 18th July, 1988. Eight workmen—of them only three permanent employees and five work, ing under contractors—died in the accident. They were crushed under an intermediate platform which fell down on them when the steel wire rope that suspended the intermediate platform snapped, an^ other workers who were seriously injured had to be hospitalised. The question is when repair work was going on at the blast furnace, why no attention was paid to see whether the intermediate platform, the suspending wire, etc. were in order or not. In the steel plant if this type of accidents continue, if this type of negligence continues, then there will be no production in the steel plant. We want more steel